

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.1
C.P.(IB)/271(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Jagdishprasad Rameshwarlal Saboo

.....Respondent

Order delivered on ..10/10/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Financial Creditor : Mr. Biju A Nair, Ld. Adv.

For the Personal Guarantor :

ORDER

This application is filed under Section 95 of the IB Code, 2016 against the personal guarantor.

The Financial Creditor is directed to issue Notice to the Personal Guarantor by speed post as well as E-mail. The Affidavit of proof of service to be filed within two weeks.

The matter stands adjourned to 21.12.2022

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)